

TWENTY-SIXTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 21st April, 1964.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:

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| (1) The Companies (Profits) Surtax Bill, 1964.
(<u>Consideration and passing</u>) | 3 hours |
| (2) The Armed Forces (Special Powers) Continuance Bill, 1964. (<u>Consideration and passing</u>) | 1 hour |
| (3) The Public Employment (Requirement as to Residence) Amendment Bill, 1964.
(<u>Consideration and passing</u>) | 1 hour |
| (4) The Advocates (Amendment) Bill, 1964.
(<u>Consideration and passing</u>) | 2 hours |
| (5) The Constitution (Seventeenth Amendment) Bill, 1963, as reported by the Joint Committee. (<u>Consideration and passing</u>) | 10 hours |
| (6) The Constitution (Eighteenth Amendment) Bill, 1964. (<u>Consideration and passing</u>) | 5 hours |
| (7) The Goa, Daman and Diu Judicial Commissioner's Court (Declaration as High Court) Bill, 1963. (<u>Consideration and passing</u>) | 1 hour |
| (8) The Industrial Development Bank of India Bill, 1964. (<u>Consideration and passing</u>) | 3 hours |
| (9) The Indian Coinage (Amendment) Bill, 1964.
(<u>Consideration and passing</u>) | 1 hour |
| (10) The Coir Industry (Amendment) Bill, 1963.
(<u>Consideration and passing</u>) | 1 hour |
| (11) The Slum Areas (Improvement and Clearance) Amendment Bill, 1963, as reported by the Joint Committee. (<u>Consideration and passing</u>) | 3 ⁵ hours |
| (12) Discussion and voting on the Demands for Excess Grants (General) for 1961-62. | 1 hour |